

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
(DIPAM)

RAJYA SABHA
UNSTARRED QUESTION No. 1039
TO BE ANSWERED ON TUESDAY, DECEMBER 9, 2025
18 AGRAHAYANA, 1947 (SAKA)

Disinvestment of Shipping Corporation of India Limited

1039 Smt. Mausam B Noor:

Will the Minister of Finance be pleased to state:

- (a) whether the strategic disinvestment of Shipping Corporation of India, announced in 2020, is still not completed;
- (b) the steps undertaken in this regard since 2020 and the reasons for delay, whether any revised timeline has been formulated, if so, details thereof;
- (c) the cost borne by Government due to the delay in disinvestment; and
- (d) the list of all other ongoing and planned strategic disinvestments along with timeline and cost ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Shri Pankaj Chaudhary)

- (a) & (b)** Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 20.11.2019 accorded "in-principle" approval for strategic disinvestment of 63.75% of Shipping Corporation of India Limited (SCIL) shares held by Government of India (GoI) along with transfer of management control. Transaction advisors have been appointed and the transaction is presently in the second stage. The disinvestment transactions depend on several factors such as changing market conditions, geo-political developments, investors' perceptions, appetite, and interest in CPSE stocks, etc.
- (c) & (d)** A list of ongoing and planned strategic disinvestment transactions where Expression of Interest (EOI) has been issued is attached as Annexure. No cost has been borne by the Government as the transaction is not yet complete.

Ongoing and planned transactions being processed by DIPAM where EoI has been issued:

S.No	Name of CPSE
1.	IDBI Bank
2.	Project & Development India Limited
3.	Indian Medicines Pharmaceuticals Corporation Limited
4.	NMDC Steel Limited (NSL)
5.	HLL Lifecare Limited
6.	BEML Limited
7.	Shipping Corporation of India Limited
